

INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- DECEMBER, 2016 & JANUARY, 2017

Sl. No.	Name of the Judgeship	Family Courts Exist or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.12.2016	Institution during the months of Dec, 2016 & Jan, 2017	Disposal during the months of Dec, 2016 & Jan, 2017	Pendency as on 31.01.2017
1	Balasore	Exist	1	1	2694	184	172	2706
2	Bhadrak	Exist	1	1	2459	214	77	2596
3	Balangir	Exist	1	1	396	24	13	407
4	Cuttack	Exist	1	1	4009	138	5	4142
5	Kendrapara	Exist	1	1	2448	172	76	2544
6	Jajpur	Exist	1	1	1544	110	226	1428
7	Dhenkanal	Exist	1	1	454	60	54	460
8	Berhampur	Exist	1	1	1309	150	93	1366
9	Bhawanipatna	Exist	1	1	129	46	13	162
10	Keonjhar	Exist	1	1	459	52	41	470
11	Khurda	Exist	1	1	1253	104	141	1216
12	Bhubaneswar	Exist	1	1	3214	266	91	3389
13	Nabarangpur	Exist	1	1	178	17	24	171
14	Jeypore	Exist	1	1	416	27	34	409
15	Baripada	Exist	1	1	955	84	87	952
16	Phulbani	Exist	1	1	214	34	18	230
17	Puri	Exist	1	1	1731	83	25	1789
18	Nayagarh	Exist	1	1	1109	66	32	1143
19	Sambalpur	Exist	1	1	697	31	15	713
20	Bargarh	Exist	1	1	1189	48	56	1181
21	Rourkela	Exist	1	1	1426	38	4*	1460
TOTAL					28283	1948	1297	28934

* 4 numbers of cases have been transferred to other districts.

**INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- FEBRUARY & MARCH, 2017**

Sl. No.	Name of the Judgeship	Family Courts Exists or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.02.2017	Institution during the months of Feb & Mar, 2017	Disposal during the months of Feb & Mar, 2017	Pendency as on 31.03.2017
1	Balasure	Exist	1	1				
2	Bhadrak	Exist	1	1	2706	221	234	2693
3	Balangir	Exist	1	1	2596	102	107	2591
4	Cuttack	Exist	1	1	407	13	0	420
5	Kendrapara	Exist	1	1	4142	129	8	4263
6	Jajpur	Exist	1	1	2544	112	87	2569
7	Dhenkanal	Exist	1	1	1428	86	136	1378
8	Berhampur	Exist	1	1	460	71	60	471
9	Bhawanipatna	Exist	1	1	1366	153	116	1403
10	Konjhar	Exist	1	1	162	28	27	163
11	Khurda	Exist	1	1	470	16	0	486
12	Bhubaneswar	Exist	1	1	1216	111	91	1236
13	Nabarangpur	Exist	1	1	3389	251	101	3539
14	Jeypore	Exist	1	1	171	17	15	173
15	Baripada	Exist	1	1	409	41	111	339
16	Phulbani	Exist	1	1	952	93	61	984
17	Puri	Exist	1	1	230	34	28	236
18	Nayagarh	Exist	1	1	1789	78	48	1819
19	Sambalpur	Exist	1	1	1143	81	76	1148
20	Bargarh	Exist	1	1	713	43	0	756
21	Rourkela	Exist	1	1	1181	39	71	1149
TOTAL					28934	1773	1377	29330

INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- APRIL & MAY, 2017

Sl. No.	Name of the Judgeship	Family Courts Exists or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.04.2017	Institution during the months of Apr & May, 2017	Disposal during the months of Apr & May, 2017	Pendency as on 31.05.2017
1	Balasore	Exist	1	1	2693	196	149	2740
2	Bhadrak	Exist	1	1	2591	102	60	2633
3	Balangir	Exist	1	1	420	11	0	431
4	Cuttack	Exist	1	1	4263	97	12	4348
5	Kendrapara	Exist	1	1	2569	133	109	2593
6	Jajpur	Exist	1	1	1378	118	94	1402
7	Dhenkanal	Exist	1	1	471	57	52	476
8	Berhampur	Exist	1	1	1403	136	79	1460
9	Bhawanipatna	Exist	1	1	163	22	15	170
10	Keonjhar	Exist	1	1	486	16	0	502
11	Khurda	Exist	1	1	1236	127	59	1304
12	Bhubaneswar	Exist	1	1	3539	289	115	3713
13	Nabarangpur	Exist	1	1	173	9	16	166
14	Jeypore	Exist	1	1	339	30	62	307
15	Baripada	Exist	1	1	984	71	49	1006
16	Phulbani	Exist	1	1	236	21	12	245
17	Puri	Exist	1	1	1819	85	40	1864
18	Nayagarh	Exist	1	1	1148	77	43	1182
19	Sambalpur	Exist	1	1	756	28	8	776
20	Bargarh	Exist	1	1	1149	31	67	1113
21	Rourkela	Exist	1	1	1514	45	2	1557
TOTAL					29330	1701	1043	29988

INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- JUNE & JULY, 2017

Sl. No.	Name of the Judgeship	Family Courts Exists or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.06.2017	Institution during the months of June & July, 2017	Disposal during the months of June & July, 2017	Pendency as on 31.07.2017
1	Balasore	Exist	1	1	2740	217	144	2813
2	Bhadrak	Exist	1	1	2633	113	112	2634
3	Balangir	Exist	1	1	431	19	3	447
4	Cuttack	Exist	1	1	4348	193	143	4398
5	Kendrapara	Exist	1	1	2593	142	103	2632
6	Jajpur	Exist	1	1	1402	130	61	1471
7	Dhenkanal	Exist	1	1	476	59	69	466
8	Berhampur	Exist	1	1	1460	113	87	1486
9	Bhawanipatna	Exist	1	1	170	30	32	168
10	Keonjhar	Exist	1	1	502	18	0	520
11	Khurda	Exist	1	1	1304	136	78	1362
12	Bhubaneswar	Exist	1	1	3713	254	119	3848
13	Nabarangpur	Exist	1	1	166	16	27	155
14	Jeypore	Exist	1	1	307	35	74	268
15	Baripada	Exist	1	1	1006	71	35	1042
16	Phulbani	Exist	1	1	245	9	0	254
17	Puri	Exist	1	1	1864	64	61	1867
18	Nayagarh	Exist	1	1	1182	86	58	1210
19	Sambalpur	Exist	1	1	776	43	34	785
20	Bargarh	Exist	1	1	1113	34	82	1065
21	Rourkela	Exist	1	1	1557	67	126	1498
TOTAL					29988	1849	1448	30389

INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- AUGUST & SEPTEMBER, 2017

Sl. No.	Name of the Judgeship	Family Courts Exists or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.08.2017	Institution during the months of August & September, 2017	Disposal during the months of August & September, 2017	Pendency as on 30.09.2017
1	Balasore	Exist	1	1	2813	246	153	2906
2	Bhadrak	Exist	1	1	2634	108	118	2624
3	Balangir	Exist	1	1	447	25	18	454
4	Cuttack	Exist	1	1	4398	188	259	4327
5	Kendrapara	Exist	1	1	2632	118	123	2627
6	Jajpur	Exist	1	1	1471	115	110	1476
7	Dhenkanal	Exist	1	1	466	61	43	484
8	Berhampur	Exist	1	1	1486	100	50	1536
9	Bhawanipatna	Exist	1	1	168	17	0	185
10	Keonjhar	Exist	1	1	520	66	22	564
11	Khurda	Exist	1	1	1362	123	104	1381
12	Bhubaneswar	Exist	1	1	3848	273	139	3982
13	Nabarangpur	Exist	1	1	155	18	20	153
14	Jeypore	Exist	1	1	268	54	40	282
15	Baripada	Exist	1	1	1042	65	32	1075
16	Phulbani	Exist	1	1	254	22	14	262
17	Puri	Exist	1	1	1867	80	33	1914
18	Nayagarh	Exist	1	1	1210	90	63	1237
19	Sambalpur	Exist	1	1	785	46	62	769
20	Bargarh	Exist	1	1	1065	35	128	972
21	Rourkela	Exist	1	1	1498	100	202	1396
TOTAL					30389	1950	1733	30606

**INSTITUTION, DISPOSAL & PENDENCY OF CASES IN THE FAMILY COURTS OF THE STATE (ORISSA)
BI-MONTHLY:- OCTOBER & NOVEMBER, 2017**

Sl. No.	Name of the Judgeship	Family Courts Exist or not	No. of Family Courts		Pendency Position in Family Courts			
			Sanctioned	Working	Opening Balance as on 01.10.2017	Institution during the months of October & November, 2017	Disposal during the months of October & November, 2017	Pendency as on 30.11.2017
1	Balasore	Exist	1	1	2906	260	108	3058
2	Bhadrak	Exist	1	1	2624	122	131	2615
3	Balangir	Exist	1	1	454	16	16	454
4	Cuttack	Exist	1	1	4327	164	195	4296
5	Kendrapara	Exist	1	1	2627	141	86	2682
6	Jajpur	Exist	1	1	1476	120	91	1505
7	Dhenkanal	Exist	1	1	484	56	38	502
8	Berhampur	Exist	1	1	1536	119	102	1553
9	Bhawanipatna	Exist	1	1	185	8	0	193
10	Keonjhar	Exist	1	1	564	44	27	581
11	Khurda	Exist	1	1	1381	152	84	1449
12	Bhubaneswar	Exist	1	1	3982	263	151	4094
13	Nabarangpur	Exist	1	1	153	16	28	141
14	Jeypore	Exist	1	1	282	40	44	278
15	Baripada	Exist	1	1	1075	85	38	1122
16	Phulbani	Exist	1	1	262	29	25	266
17	Puri	Exist	1	1	1914	57	19	1952
18	Nayagarh	Exist	1	1	1237	78	86	1229
19	Sambalpur	Exist	1	1	769	44	64	749
20	Bargarh	Exist	1	1	972	57	84	945
21	Rourkela	Exist	1	1	1396	52	0	1448
TOTAL					30606	1923	1417	31112